AND SOCIAL WELFARE be pleased to state:

- (a) whether it is a fact that the Fourth Five Year Plan outlay is proposed to be revised; if so, to what extent and the reasons for the revision; and
- (b) the main sectors to be affected by the revision?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes. The Plan outlay is proposed to be revised in the light of the changes that have taken place in the economic situation since the Draft Outline of the Fourth Plan was published.

(b) The matter is still under consideration.

## World Bank President's visit to India

88. SHRI RAM CHANDER:
SHRI K. SUNDARAM:
SHRI KAJNARAIN:
SHRI M. S. OBEROI:
SHRIMATI USHA BARTHAKUR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the World Bank President, Mr. George Woods, recently visited New Delhi for discussions with the Government of India on the size of aid for the Fourth Five Year Plan; and
- (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI R. DESAI): (a) In his recent visit to New Delhi, Mr. George Woods did not discuss the size of aid for the Fourth Plan with the Government of India.

- (b) Does not arise.
- 89. [Transferred to the 5th June, 1967.]

90. [Transferred to the 5th June, 1967.]

STEPS TO CHECK POPULATION GROWTH

- 91. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether it is a fact that Government intend to prohibit the marriage of girls below 21 years as has been suggested by the Central Family Planning Council for checking the rapid growth of population in the Country; and
- (b) the other steps which the Central Family Planning Council has advised for checking the growth of population?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) The Central Family Planning Council at its second meeting held at Bangalore passed the following resolution:—

Central Family Planning Council, considering that postponement of marriage will delay the onset of child bearing and reduce the actual reproductive period, realising that size of the family is related to the educational level of the mother and that employment of women may act as a powerful force for reducing the number; reiterates that Government may take urgent steps improve educational and employment opportunities for women and social workers. Social Welfare agencies and the other voluntary organisations may continue to make efforts further to create public opinion for raising the age of marriage. The existing laws too may be reviewed for the purpose of raising the age of marriage.

In pursuance of the above mentioned resolution, the Government are considering the question of raising the minimum age of marriage for girls and boys.